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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	TP 14/16	For hearing	397/ 398	Arun Bhat Vs. Banana County Resorts P. Ltd. & 4 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. RAGHAVENDRA P.R.
Mob: 9448207163

Counsel for Petitioner

Regd.

ORDER

Counsel for Petitioner is present. None appeared for the Respondents.
Already we have heard both the Counsels on this matter. Therefore, matter
is reserved for orders.


Member (T)


Member (J)